

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No(s). 1093/2024

SONIA DAGA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

[ONLY IA NO. 27816/26 IS LISTED UNDER THIS ITEM]
IA No. 27816/2026 - EXTENSION OF TIME

Date : 20-07-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE UJJAL BHUYAN
HON'BLE MR. JUSTICE ATUL S. CHANDURKARFor Appellant(s): Dr. Manish Singhvi, Sr. Adv.
Ms. Shalini Halder, Adv.
Ms. Radhika Gupta, AOR
Mr. Apurv S. Adv.
Mr. Saket Verma, Adv.
Ms. Rudrika Sharma, Adv.For Respondent(s): Mr. Abhishek Saket, Adv.
Mr. Sudeep Kumar, AOR
Ms. Manisha, Adv.
Ms. Rupali, Adv.Mr. Siddhant Singh, Adv.
Mr. Rohit Amit Sthalekar, AORUPON hearing the counsel the Court made the following
O R D E R

1. It is seen that mediation is going on between the parties.
2. List on 31.08.2026.
3. Interim stay granted vide order dated 05.02.2021 shall continue until further orders.

(ABHINAV KUMAR)
COURT MASTER (SH)(CHETNA BALOONI)
COURT MASTER (NSH)